Development of Tourism and Pilgrimage in Doon Valley and Garhwal Hills

SHRI DINESH SINGH: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state:

- (a) whether there is a proposal to develop the Doon Valley and the Garhwal hills for tourism and pilgrimage; and
 - (b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) (a) and (b) The Department of Tourism has taken up the following schemes received from the State Govt. for development of tourism in the region:

- i) Accommodation and restaurant facilities at Auli-Joshimath
- ii) Ski Lift for development of winter sports at Auli-Joshimath
- iii) Provision of trekking equipments.

In addition the Bhartiya Yatri Avas Vikas Samiti, a registered society is proposing to construct Yatrikas at some places of pilgrim importance in the Garhwal Hills.

Concessions to Textile Mills not benefited consumers

4942. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of TEXTILES be pleased to state:

- (a) whether textile prices have now fallen despite many concessions given to the textile industry as reported in the 'Economic Times' of 23 October, 1985;
- (b) if so, whether the textile mills have henefited at public expense;
- (c) the steps Government propose to take to ensure that the benefits given to mills are passed on to consumers; and

(d) whether cotton farmers could also expect to share in the excess mopped up by the textile mills through this method?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES KHURSHID ALAM KHAN) (a) to (d) Prices of textile items have shown a general declining trend in recent past. Government is keeping a constant watch on the situation and appropriate measures are taken from time to time to protect interests of all the interested sections of the society including consumers and cotton growers.

Delay in preparation of priority lists of Jute Farmers in West Bengal

4943. SHRI ATISH **CHANDRA** SINHA: Will the Minister of TEXTILES be pleased to state:

- (a) whether purchase of raw jute by the Jute Corporation of India (JCI) in West Bengal is adversely affected because of delays in receiving priority lists of farmers from the Gram Panchayats;
 - (b) if so, the details thereof;
- (c) the other constrains affecting purchase of raw jute by the Jute Corporation of India in West Bengal; and
- (d) the steps taken and proposed to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN: (a) to (d) In consultation with the State Government of West Bengal, the Jute Corporation of India is following a system of purchase of raw jute only from the growers, who are holding jute cards issued by the State Government or alternatively on the basis of list of growers furnished by Block Development Officers/Panchayats in consultation with district authorities. On the whole the above system is working satisfactorly and Jute Corporation of India has made an all time high purchase of 11.13. lakh bales from West Bengal as on 11.12.85 In view of massive purchase of jute in West

Bengal storage has posed a problem. Steps have been taken to hire additional storage space to take care of this problem. Corporation of India has plans to continue price support operation as long as jute is offered by growers at statutory support price.

Pollicy to Write off Outstanding Loans

- 4944. SHRI VISHNU MODI: Will the Minister of FINANCE be pleased to state :
- (a) whether Government have devised policy to write off outstanding loans given by nationalised banks to the small farmers/ industrialists who are being deprived of the opportunity of further loans due to being defaulters particularly those who have paid the interest more than the existing principal amount;
 - (b) if so, the details thereof; and
- (c) the time by which such a policy is likely to be implemented?

THE MINISTER OF STATE IN THE OF MINISTRY **FINANCE** (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) and (c) Question does not arise.

Black Marketing of Re. 1/- Note by the Bank Employees in Nationalised Banks

- 4945. PROF. RAMKRISHNA MORE: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware of the rampant black marketing in the banks in new currency notes particularly of Re. 1/denomination issued by the bank employees on premium; and
- (b) the remedial measures taken by Government to check such malpractices in the nationalised banks and to identify the persons involved in the racket?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) There is a shortage of coins and small denomination notes and measures are being taken to increase production and availability. As per available information, there is no blackmarketing in the issue of notes by bank employees. A specific complaint against a particular branch manager was received some time back and investigated. The complaint was not substantiated. It will be ensured that strictest action is taken against employees who are found to be indulging in malpractices.

Expansion of Trade with USSR

4946. SHRI YASHWANTRAO GADHAK PATIL: Will the Minister of COMMERCE be pleased to state:

- (a) the amount of exports and imports to the USSR during the last three years and estimates for the current years;
- (b) the steps taken to increase the exports to the USSR;
- (c) whether Government have consideration any new proposals to expand the trade with USSR; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF **TEXTILES** (SHRI KHURSHID ALAM KHAN): (a) Total exports to and imports from the USSR during the last three years are as under:

(R	s.	in	crores)		
Imports					

	Exports	Imports
1982-83	1558	1513
1983-84	1305	1689
1984-85	1635	1740

Trade statistics for 1985-86 are not available. However, a target for total trade turnover of Rs. 4620 crores in 1985 has been set by the two sides.